

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

LOK SABHA

**UNSTARRED QUESTION NO.3107
ANSWERED ON 20.03.2023**

KVs AND NVs ON PRIVATE LANDS IN BIHAR

†3107. SHRI DILESHWAR KAMAIT:

Will the Minister of EDUCATION be pleased to state:

- (a) the details of the number of Kendriya Vidyalayas and Jawahar Navodaya Vidyalayas (KV & JNV) in the country, State-wise;
- (b) whether all the districts of Bihar are having KVs and JNVs;
- (c) if so, the details thereof district-wise;
- (d) whether the KVs and JNVs have been established on private land in Bihar, if so, the details thereof;
- (e) whether there is any plan of the Government to provide private land to all the Schools; and
- (f) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF EDUCATION
(SMT. ANNPURNA DEVI)**

(a) At present, 1249 Kendriya Vidyalayas (KVs) and 649 Jawahar Navodaya Vidyalayas (JNVs), including 49 KVs and 27 JNVs in Bihar, are functioning across the country. State/UT-wise details are at Annexure - I.

(b) & (c) Opening of new KVs is a continuous process. KVs are opened primarily to cater to the educational needs of the wards of transferable Central Government Employees including Defence & Para-military personnel, Central Autonomous Bodies, Central Public Sector Undertakings (PSUs) and Central Institute of Higher Learning (IHL) by providing a common programme of education throughout the country. Proposals for opening of new KVs may be sponsored by Ministries or Departments of the Government of India / State Governments / Union Territories (UTs) Administrations, with commitment to provide requisite resources including land and temporary accommodation for setting up a new KV as per norms. The proposals are subject to approval of the competent authority. KVs are not opened on the criteria of district-wise.

The Navodaya Vidyalaya Scheme envisages opening of one JNV in each rural district of the country. There is no provision for JNVs in districts with 100% population in urban area. Opening of new JNVs is a continuous process which depends on the willingness of the concerned State Government / UT administration to make available requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. Sanction and opening of new JNV depends on approval by the competent authority. All the districts (as on 31st May, 2014) of

the States / UTs, which have accepted the NVS Scheme have been covered, other than 6 urban districts. All the 38 districts of State of Bihar carved out as on 31/05/2014, have been covered under Navodaya Vidyalaya Scheme and 39 JNVs are functional including an additional second JNV in Gaya district (SC concentrated).

District-wise details of KVs and JNVs are at **Annexure-II**.

(d) to (f) As per norms for opening of new KVs and JNVs, the sponsoring authority / State Government / UT administration have to provide requisite suitable land, free of cost, for construction of the permanent building and making available required temporary building, free of rent, to run the Vidyalaya till the permanent building is constructed. KVs and JNVs are not established on private land anywhere including in the State of Bihar.

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE LOK SABHA UNSTARRED QUESTION NO. 3107 RAISED BY SHRI DILESHWAR KAMAIT, HON'BLE MEMBER OF PARLIAMENT ANSWERED ON 20/03/2023 REGARDING "KVs AND NVs ON PRIVATE LANDS IN BIHAR".

STATE/UT-WISE NUMBER OF KVs AND JNVs FUNCTIONING ACROSS THE COUNTRY INCLUDING IN THE STATE OF BIHAR

| Sr. | Name of State/ UT | Number of KVs | Number of JNVs |
|--------------|--------------------------------------|---------------|----------------|
| 1 | Andaman & Nicobar | 02 | 03 |
| 2 | Andhra Pradesh | 35 | 15 |
| 3 | Arunachal Pradesh | 19 | 17 |
| 4 | Assam | 58 | 27 |
| 5 | BIHAR | 49 | 39 |
| 6 | Chandigarh | 05 | 01 |
| 7 | Chhattisgarh | 36 | 28 |
| 8 | Dadra & Nagar Haveli and Daman & Diu | 02 | 03 |
| 9 | Delhi | 46 | 02 |
| 10 | Goa | 05 | 02 |
| 11 | Gujarat | 45 | 34 |
| 12 | Haryana | 35 | 21 |
| 13 | Himachal Pradesh | 26 | 12 |
| 14 | Jammu & Kashmir | 35 | 20 |
| 15 | Jharkhand | 41 | 26 |
| 16 | Karnataka | 52 | 31 |
| 17 | Kerala | 38 | 14 |
| 18 | Lakshadweep | 01 | 01 |
| 19 | Ladakh | 03 | 02 |
| 20 | Madhya Pradesh | 112 | 54 |
| 21 | Maharashtra | 59 | 34 |
| 22 | Manipur | 09 | 11 |
| 23 | Meghalaya | 07 | 12 |
| 24 | Mizoram | 04 | 08 |
| 25 | Nagaland | 06 | 11 |
| 26 | Odisha | 66 | 31 |
| 27 | Puducherry | 04 | 04 |
| 28 | Punjab | 51 | 23 |
| 29 | Rajasthan | 77 | 35 |
| 30 | Sikkim | 02 | 04 |
| 31 | Tamil Nadu | 45 | 00* |
| 32 | Telangana | 35 | 09 |
| 33 | Tripura | 10 | 08 |
| 34 | Uttar Pradesh | 122 | 76 |
| 35 | Uttarakhand | 45 | 13 |
| 36 | West Bengal | 62 | 18 |
| TOTAL | | 1249 | 649 |

* The Government of Tamil Nadu has not yet accepted the Navodaya Vidyalaya Scheme

ANNEXURE REFERRED TO IN REPLY TO PARTS (b) & (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 3107 RAISED BY SHRI DILESHWAR KAMAIT, HON'BLE MEMBER OF PARLIAMENT ANSWERED ON 20/03/2023 REGARDING "KVs AND NVs ON PRIVATE LANDS IN BIHAR".

**DISTRICT-WISE DETAILS OF KVs AND JNVs FUNCTIONING
IN THE STATE OF BIHAR**

| S. No. | Name of Districts | Number of KVs | Number of JNV(s) |
|---------------|--------------------------|----------------------|-------------------------|
| 1. | Araria | 01 | 01 |
| 2. | Arwal | 00 | 01 |
| 3. | Aurangabad | 02 | 01 |
| 4. | Banka | 01 | 01 |
| 5. | Begusarai | 03 | 01 |
| 6. | Bhagalpur | 01 | 01 |
| 7. | Bhojpur | 01 | 01 |
| 8. | Buxar | 01 | 01 |
| 9. | Darbhanga | 02 | 01 |
| 10. | East Champaran | 01 | 01 |
| 11. | Gaya | 02 | 02 |
| 12. | Gopalganj | 01 | 01 |
| 13. | Jamui | 01 | 01 |
| 14. | Jehanabad | 01 | 01 |
| 15. | Kaimur | 00 | 01 |
| 16. | Katihar | 01 | 01 |
| 17. | Khagaria | 01 | 01 |
| 18. | Kishanganj | 01 | 01 |
| 19. | Lakhisarai | 01 | 01 |
| 20. | Madhepura | 00 | 01 |
| 21. | Madhubani | 00 | 01 |
| 22. | Munger | 01 | 01 |
| 23. | Muzaffarpur | 02 | 01 |
| 24. | Nalanda | 02 | 01 |
| 25. | Nawada | 00 | 01 |
| 26. | Patna | 07 | 01 |
| 27. | Purnea | 01 | 01 |
| 28. | Rohtas | 01 | 01 |
| 29. | Saharsa | 01 | 01 |
| 30. | Samastipur | 02 | 01 |
| 31. | Saran | 04 | 01 |
| 32. | Sheikhpura | 00 | 01 |
| 33. | Sheohar | 01 | 01 |
| 34. | Sitamarhi | 01 | 01 |
| 35. | Siwan | 02 | 01 |
| 36. | Supaul | 00 | 01 |
| 37. | Vaishali | 01 | 01 |
| 38. | West Champaran | 01 | 01 |
| TOTAL | | 49 | 39 |
